

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

36. C.P. 3501/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.10.2019**

NAME OF THE PARTIES: Alipe Memon Mohammed Shafi & anr
v/s.

Abellio Marine foods Pvt Ltd & Ors

SECTION 241 OF COMPANIES ACT, 2013

ORDER

The petitioner is directed to serve a notice on the respondent. List this matter on 06.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)